

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 5225- JK (LD) of 2026

DATED:- 21 - 04 - 2026

Sanction is hereby accorded to the appointment of Officer's of School Education Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order indicated against each, including contempt petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Commissioner Secretary to Government

No:-LAW-OIC/4/2026

Dated: 21.04.2026

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, School Education Department.
5. Registrar General, High Court of J&K and Ladakh , Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary
11. Private Secretary to Commissioner Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer

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Annexure to the Government Order No. 5225- JK(LD) of 2026 dated 21.04.2026

S. No.	Case Number	Title	OIC
1	WP(C) No. 1887/2023	Shabnam Akhter Vs UT of J&K and others	Sh. Bhushan Kumar Pathak Chief Education Officer, Doda Mobile No. 9419278984 e-mail=ceolegal123@gmail.com
2	CPSW No. 157/2010 in SWP No. 2452/2002	Mukesh Kumar Vs Alok Kumar & Ors	
3	WP(C) No...../2026 in T.A. No. 7941/2021	UT of J&K & Others Vs Balam Hussain	
4	WP(C) No...../2026 in O.A. No. 710/2024	UT of J&K & Ors Vs Shafquat Iqbal Mintoo	
5	WP(C) No...../2026 in T.A. No. 6227/2021	UT of J&K and others Vs Dewan Singh	
6	SWP No. 1785/2010	Hafiza Begum & Ors Vs State of J&K and others	
7	O.A. No. 156/2026	Abdul Rehman Vs UT of J&K and others	
8	CP No. 70/2026 in OA No. 1947/2025	Kartar Singh V/s School Education Department	
9	OA No. 1529/2025	Gunjan Manhas Vs UT of J&K and others	
10	OA No. 2116/2025	Rahida Banoo Vs UT of J&K and others	
11	OA No. 1233/2025	Anayat Ullah Vs UT of J&K and others	
12	CP No. 57/2025 in TA No. 3087/2020	Tariq Ahmed Vs Suresh Kumar Gupta and others	
13	CP No. 512/2025 in OA No. 653/2025	Ravi Kumar Vs Ram Niwas Sharma	
14	CP No. 652/2025 in OA No. 560/2025	Mohd. Ashraf Vs Naseem Javaid Choudhary	
15	WP(C) No. 1347/2025	Najma Kouser & others Vs UT of J&K & others	Sh. Mohd Hafiz Chief Education Officer, Rajouri Mobile No. 9419212704
16	O.A. No. 1736/2025	Rattan Paul Vs UT of J&K and others	
17	WP(C) No. 457/2024	Ved Wanti & ors Vs UT of J&K and others	
18	WP(C) No. ____/2026 in T.A No.206/2022	UT of J&K V/s Preeti Narania & Ors.	Sh. Yashpaul Sharma Chief Education Officer, Samba Mobile No. 9906907085

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